

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/25929/2026	SHREE PASHUPATINATH TRANSPORT VS VEDANTA LIMITED	SAILAZA NANDAN DAS VS	// (//	
2	D-BLAPL/17056/2026 BLAPL/5852/2026	SANTU @ SANTOSH KUMAR ROUSTRAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /23 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000005/2026	
3	D-BLAPL/17059/2026	BIBEK BARAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	SATYABADI /129 /2026 (//	AOR20220001591C202600016
4	D-BLAPL/17060/2026 BLAPL/5854/2026	SARBESWAR BEHERA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /508 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000144/2025	
5	D-BLAPL/17061/2026 BLAPL/5864/2026	BIJAY KU JENA @ BIJAY KUMAR JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /306 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000552/2026	AOR20220001558C202600121
6	D-BLAPL/17066/2026 BLAPL/5866/2026	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	CRR1 /114 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000455/2026	
7	D-BLAPL/17068/2026 BLAPL/5868/2026	MD. MOUJUD @ MD.MAJUD @ MD.SUKHAL VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	KUTRA /284 /2025 DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh) ST/0000023/2026	
8	D-BLAPL/17069/2026 BLAPL/5869/2026	PRASANT KUMAR PRADHAN VS STATE OF ODISHA	BINI MISHRA VS	TALCHER TOWN /536 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0000925/2026	
9	D-BLAPL/17070/2026	DEEPAK SAMAL VS STATE OF ODISHA	BINI MISHRA VS	TALCHER TOWN /536 /2026 (//	
10	D-BLAPL/17071/2026 BLAPL/5872/2026	RAJESH BHUTIA VS STATE OF ODISHA	BINI MISHRA VS	TALCHER TOWN /536 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0000925/2026	
11	D-BLAPL/17075/2026	BIJAY DAS @ BIJU VS STATE OF ODISHA	NANDA KISHORE ROUT VS	BALASORE SADAR /37 /2026 (//	

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12	D-BLAPL/17076/2026 BLAPL/5870/2026	RINTU TAREI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// 0 PRESIDING OFFICER, O.P.I.D. COURT,BALASORE(Baleshwar) Spl/0000298/2025	
13	D-BLAPL/17078/2026 BLAPL/5871/2026	SATRUGHANA BEHERA @ SATRUGHNA BEHEERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PHULBANI TOWN /236 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) ST/0000008/2024	AOR20220001615C202600082
14	D-BLAPL/17079/2026 BLAPL/5873/2026	BISHRABA DIGAL VS STATE OF ODISHA	LAMBODAR ACHARI VS	// SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000012/2026	AOR20220001311C202600052
15	D-BLAPL/17081/2026 BLAPL/5874/2026	HRUDANANDA MAHATO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /71 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000112/2025	
16	D-BLAPL/17082/2026 BLAPL/5876/2026	LALITA SAHOO VS STATE OF ODISHA	BISWABHUSAN DAS VS	// 0 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000040/2026	
17	D-BLAPL/17083/2026 BLAPL/5877/2026	SK.MUSARAF ALLI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHUNTUNI /161 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000499/2024	
18	D-BLAPL/17086/2026	BHUBANESWAR SABAR VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	JEYPORE VIGILANCE /7 /2026 (//	
19	D-BLAPL/17087/2026	BIREN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KANIHA /134 /2026 (//	AOR20220001648C202600035
20	D-BLAPL/17088/2026 BLAPL/5859/2026	ARUN MAHTO VS STATE OF ODISHA	RAJIBA BIHARI MISHRA VS	SPL.TASK FORCE /12 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000114/2024	
21	D-BLAPL/17089/2026	CHANDAN NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JANKIA P.S. /297 /2025 (//	
22	D-BLAPL/17092/2026 BLAPL/5890/2026	BABU @ SURYAKANTA NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /23 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000005/2026	
23	D-BLAPL/17093/2026	DAITARI DAS @ DAYA	BIBEKANANDA MAHAPATRA	SIMULIA /58 /2026	

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	BLAPL/5885/2026	VS STATE OF ODISHA	VS	J.M.F.C.,SORO(Baleshwar) CT/0000258/2026	
24	D-BLAPL/17094/2026	CHATRAPATI @ CHHATRAPATI DAS VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /142 /2025 () //	
25	D-BLAPL/17096/2026 BLAPL/5875/2026	SRIKANT KUMAR DANGUA @ SRIKANTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /419 /2023 A.D.J.,KODALA(Ganjam) ST/0000067/2024	AOD20240000242C202600149
26	D-BLAPL/17097/2026	BULA @ BHAGIRATHI NAYAK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	MALGODOWN /222 /2025 () //	
27	D-BLAPL/17098/2026	PRASANTA BISWAL VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	PARADEEP MODEL /281 /2025 () //	
28	D-CMAPL/25968/2026	SAROJ KUMAR BISWAL VS PRINCIPAL SECRETARY, FOREST, ENVIRONMENT DEPARTMENT	ADV VS	// () //	AOR20220001600C202600150
29	D-CMP/25975/2026	KABITA SAHU VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// () //	
30	D-CMP/25978/2026	NAMITA SAHU VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// () //	
31	D-CMP/25979/2026	SARAT KUMAR PANDA VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// () //	
32	D-CMP/25983/2026	INDIRA SAHU VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// () //	
33	D-CMP/25984/2026	GHANASHYAM SAHOO VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// () //	
34	D-CMP/25985/2026	BHAGIRATHI DHAL VS	NIRMAL KISHORE RATH VS	// ()	

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35	D-CMP/25986/2026	NILAMADHAB JENA DEEPAK KUMAR BASA VS	NIRMAL KISHORE RATH VS	// // ()	
36	D-CMP/25987/2026	NILAMADHAB JENA DEEPAK KUMAR BASA VS	NIRMAL KISHORE RATH VS	// // ()	
37	D-CONTC/25926/2026	NILAMADHAB JENA AMIYA KUAMR BEHERA VS	ADV. VS	// // ()	
38	D-CONTC/25942/2026	GUHA POONAM TAPAS KUMAR, IAS BIKASH XAXA VS	ADV. VS	// // ()	
39	D-CONTC/25966/2026	MURALIDHAR URMAL, TAHASILDAR,LATHIKATA PRASANTA MOHARANA VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202600131
40	D-CONTC/25991/2026	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR CUM DISTRICT MAGISTRATE CUTTACK// PRAFULLA KUMAR SAMAL VS	ADV VS	// // ()	AOR20220001583C202600149
41	D-CONTC/25992/2026	DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. M.C OF SRI KASI BISWANATH BIDYAPEETHA, SUNARDA VS	ADV VS	// // ()	AOR20220001583C202600148
42	D-CRLMC/17053/2026	DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. RABINDRA TAREI VS	AMULYA RATNA PANDA VS	BALASORE SADAR /120 /2013 //	
43	D-CRLMC/17073/2026 CRLMC/1864/2026	STATE OF ODISHA GOURI SANKAR DAS VS	RANJIT MOHANTY VS	//0 //	JUDGE FAMILY COURT,BHUBANESWAR(Khordha) CRL.EXN/0000082/2024
44	D-CRLMC/17084/2026	TRUPTIMAYEE BHUTIA ANTARYAMI DIGAL VS	SURENDRA KUMAR BISWAL VS	//0 //	
45	D-CRLMC/17090/2026 CRLMC/1856/2026	STATE OF ODISHA RAMESH CHANDRA MOHAPATRA VS	BASANTA KUMAR DAS VS	BALASORE VIGILANCE /4 /2010 //	SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000013/2014
		STATE OF ODISHA(VIG.)			

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46	D-MSA/25981/2026	M/S. OM SHREE INFRATECH PVT. LTD., BBSR VS REGISTRAR ORISSA REAL ESTATE APPELLATE TRIBUNAL, BBSR	AUROVINDA MOHANTY VS	// ()	
47	D-MSA/25982/2026	M/S. OM SHREE INFRATECH PVT. LTD., BBSR VS REGISTRAR ORISSA REAL ESTATE APPELLATE TRIBUNAL, BBSR	AUROVINDA MOHANTY VS	// ()	
48	D-WA/25955/2026	DR. RAMESH CHANDRA BEHERA VS STATE OF ODISHA	CHANDI PRASAD SAHANI VS	// ()	
49	D-WA/25961/2026	STATE OF ODISHA VS GIHEJI GAMANGO	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000172C202600191
50	D-WA/25963/2026	STATE OF ODISHA VS PRANITA LIMA	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000194C202600196
51	D-WA/25964/2026	STATE OF ODISHA VS SASIKANTA MONTRY	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000172C202600192
52	D-WA/25965/2026	STATE OF ODISHA VS RAJENDRA NAYAK	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000194C202600197
53	D-WP(C)/25906/2026	LOCHANI SAHOO VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// ()	
54	D-WP(C)/25907/2026	CHITRASENA SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()	
55	D-WP(C)/25908/2026	AJAY KUMAR RAY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// ()	
56	D-WP(C)/25909/2026 WP(C)/17964/2026	GOURI BEHERA VS STATE OF ODISHA	PRATIK DASH VS	// ()	
57	D-WP(C)/25910/2026	NAYANA PRADHAN	AMIYA KUMAR CHHATOI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-WP(C)/25911/2026	A.CHANDRA SEKHAR RAO	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-WP(C)/25912/2026	BHASKAR BEHERA	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-WP(C)/25913/2026	BINODA KUMAR PRADHAN	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
61	D-WP(C)/25914/2026	KANHU CHARAN PRDHAN	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
62	D-WP(C)/25915/2026	JASODA DAS	BHAWANI SANKAR PANIGRAHI	//	
	WP(C)/17842/2026	VS	VS	0	
		STATE OF ODISHA		//	
63	D-WP(C)/25916/2026	RIKU RANJAN ADHIKARY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
64	D-WP(C)/25917/2026	ASHOK KUMAR NAIK	SATTWIK KUMAR PANDA	//	
	WP(C)/17909/2026	VS	VS	0	
		STATE OF ODISHA		//	
65	D-WP(C)/25918/2026	MANOJ KUMAR PATRA	BHABATOSH PARHI	//	
	WP(C)/17883/2026	VS	VS	0	
		BHARAT SANCHAR NIGAM LIMITED, NEW DELHI		//	
66	D-WP(C)/25919/2026	SWARNALI DAS	BHAWANI SANKAR PANIGRAHI	//	
	WP(C)/17843/2026	VS	VS	0	
		STATE OF ODISHA		//	
67	D-WP(C)/25920/2026	BIKESH KUMAR BISWAL	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
68	D-WP(C)/25921/2026	ASHOK KUMAR NAIK	SATTWIK KUMAR PANDA	//	
	WP(C)/17937/2026	VS	VS	0	

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69	D-WP(C)/25922/2026	STATE OF ODISHA RAKESH KUMAR SINGH VS	SHASHI BHUSAN JENA VS	// // 0	
70	D-WP(C)/25923/2026 WP(C)/17866/2026	STATE OF ODISHA HIRALAL MAHANTA VS	BHAWANI SANKAR PANIGRAHI VS	// // 0	
71	D-WP(C)/25924/2026	STATE OF ODISHA SUCHITRA PRADHAN VS	CHITTA RANJAN LENKA VS	// // 0	
72	D-WP(C)/25925/2026 WP(C)/18029/2026	STATE OF ODISHA ASHOK KUMAR NAIK VS	SATTWIK KUMAR PANDA VS	// // 0	
73	D-WP(C)/25927/2026	STATE OF ODISHA BIJAYANANDA PANDA VS	SHASHI BHUSAN JENA VS	// // 0	
74	D-WP(C)/25928/2026 WP(C)/17889/2026	STATE OF ODISHA DILLIP KUMAR MALLIK VS	P.ANUP DASH VS	// // 0	AOD2025000002C202600001
75	D-WP(C)/25930/2026 WP(C)/17864/2026	STATE OF ODISHA MANGULU NANDA VS	BHAWANI SANKAR PANIGRAHI VS	// // 0	
76	D-WP(C)/25931/2026 WP(C)/17925/2026	STATE OF ODISHA BISHNU CHARAN PARIDA VS	UMAKANTA MISHRA VS	// // 0	
77	D-WP(C)/25932/2026 WP(C)/18005/2026	STATE OF ODISHA BHASKAR BEHERA VS	RABI NARAYAN BEHERA VS	// // 0	
78	D-WP(C)/25933/2026 WP(C)/18010/2026	STATE OF ODISHA ASHOK KUMAR NAIK VS	SATTWIK KUMAR PANDA VS	// // 0	
79	D-WP(C)/25934/2026 WP(C)/17876/2026	STATE OF ODISHA M/S. PKP CONSTRUCTIONS, ASHOK NAGAR, BHUBANESHWAR VS	NEELORHA CHANDRA NAYAK VS	// // 0	
		STATE OF ODISHA		//	

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80	D-WP(C)/25935/2026 WP(C)/17865/2026	RANJITA BEHERA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// () //	
81	D-WP(C)/25936/2026 WP(C)/17966/2026	LAKHMU PUJARI @ BHATRA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// () //	
82	D-WP(C)/25937/2026	SARAJIT KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// () //	
83	D-WP(C)/25938/2026 WP(C)/17902/2026	ASHA SINGH VS STATE OF ODISHA	ASHUTOSH DASH VS	// () //	AOD20230000425C202600020
84	D-WP(C)/25939/2026	PARAMESWAR MOHANTY VS THE DIRECTOR GENERAL, CENTRAL RESERVE POLICE FORCE, NEW DELHI	AUROVINDA MOHANTY VS	// () //	
85	D-WP(C)/25940/2026 WP(C)/17888/2026	ANIL KUMAR PANDA VS STATE OF ORISSA	MANAS PATI VS	// () //	AOR20220001535C202600134
86	D-WP(C)/25941/2026 WP(C)/17906/2026	BISHNUPRIYA DEI VS STATE OF ODISHA	ASHUTOSH DASH VS	// () //	AOD20230000425C202600021
87	D-WP(C)/25943/2026 WP(C)/17938/2026	AMINA BIBI VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// () //	AOR20220003068C202600023
88	D-WP(C)/25944/2026 WP(C)/17940/2026	JNANENDRA CHAND @ GAJENDRA KUMAR CHAND VS STATE OF ORISSA	SUMIT KUMAR MOHANTY VS	// () //	AOR20220003068C202600022
89	D-WP(C)/25945/2026	BIKRAM KESHARI PRADHAN VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// () //	
90	D-WP(C)/25946/2026 WP(C)/17941/2026	ABDUL GAFAR KHAN VS STATE OF ORISSA	SUMIT KUMAR MOHANTY VS	// () //	AOR20220003068C202600021
91	D-WP(C)/25947/2026	RAM YADAV	RABI NARAYAN BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-WP(C)/25948/2026	KASIM KHAN	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
93	D-WP(C)/25949/2026	PRADEEP KUMAR PATRA	SRINIBASH SATAPATHY	//	
	WP(C)/18060/2026	VS	VS	0	
		STATE OF ODISHA		//	
94	D-WP(C)/25950/2026	DEEPAK KUMAR BEHERA	KRUSHNA CHANDRA RATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
95	D-WP(C)/25951/2026	SK. ISHAK	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
96	D-WP(C)/25952/2026	ASHUTOSH PANIGRAHI	SISIR CHANDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
97	D-WP(C)/25953/2026	SK. MUMTAZ	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
98	D-WP(C)/25954/2026	LENKA AND SONS, CUTTACK	SARADA DASH	//	
	WP(C)/17948/2026	VS	VS	0	
		THE BANKING OMBUDSMAN, RESERVE BANK OF INDIA, BHUBANESWAR		//	
99	D-WP(C)/25956/2026	AFSAR KHAN	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
100	D-WP(C)/25957/2026	MANOJ KUMAR SHARMA	RABI NARAYAN BEHERA	//	
	WP(C)/17872/2026	VS	VS	0	
		STATE OF ODISHA		//	
101	D-WP(C)/25958/2026	SUJIT KUMAR SAHOO	JANAKI KANTA MAHAPATRA	//	
	WP(C)/17931/2026	VS	VS	0	
		STATE OF ODISHA		//	
102	D-WP(C)/25959/2026	CHITRASENA SAHOO	DEBENDRA KUMAR DHAR	//	
		VS	VS	0	

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		COLLECTOR CUM DIST.MAGISTRATE, DHENKANAL		//	
103	D-WP(C)/25960/2026	NAROTTAM NAYAK	JANAKI KANTA MAHAPATRA	//	
	WP(C)/17935/2026	VS	VS	()	
		STATE OF ODISHA		//	
104	D-WP(C)/25962/2026	DR.RAM CHANDRA JENA	JANAKI KANTA MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
105	D-WP(C)/25967/2026	DHADESWAR @ DHADI BEHERA	DIPTI RANJAN BHOKTA	//	
	WP(C)/18052/2026	VS	VS	()	
		STATE OF ODISHA		//	
106	D-WP(C)/25969/2026	ALIVA BARAD	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600147
		VS	VS	()	
		STATE OF ODISHA		//	
107	D-WP(C)/25970/2026	RANJIT KUMAR BEHERA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600061
		VS	VS	()	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//	
108	D-WP(C)/25971/2026	TAPAN KUMAR MANDAL		//	
	WP(C)/17930/2026	VS	VS	()	
		STATE OF ORISSA		//	
109	D-WP(C)/25972/2026	HARELAL MURMU	BINAYA KUMAR MOHANTY	//	
	WP(C)/17916/2026	VS	VS	()	
		STATE OF ODISHA		//	
110	D-WP(C)/25973/2026	ASHOK KUMAR BEHERA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600060
		VS	VS	()	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//	
111	D-WP(C)/25974/2026	ALIVA BARAD	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600148
		VS	VS	()	
		STATE OF ODISHA		//	
112	D-WP(C)/25976/2026	M/S JAYADEV INSTITUTE OF SOCIAL SCIENCE AND	SANBHOJ KISSA (SARABACHARISSA), BHUBANESWAR	//	
	WP(C)/17895/2026	VS	VS	()	
		STATE OF ODISHA		//	
113	D-WP(C)/25977/2026	PRITICHHANDA SINGH	BINAYA KUMAR MOHANTY	//	
	WP(C)/17919/2026	VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-WP(C)/25980/2026 WP(C)/17893/2026	DR. PRADEEPTA KUMAR PANDA VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// () //	
115	D-WP(C)/25988/2026	MANORAMA MOHANTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	AOR20220001583C202600146
116	D-WP(C)/25989/2026	MANJULA JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	AOR20220001583C202600147
117	D-WP(C)/25990/2026	DURGA CHARAN MURUDI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	AOR20220001583C202600145
118	D-ABLAPL/17054/2026 ABLAPL/6602/2026	JAGABANDHU SAHOO@ JAGANNATH SAHOO VS STATE OF ODISHA	PRATIK DASH VS	MARSHAGHAI /226 /2026 () //	
119	D-ABLAPL/17055/2026 ABLAPL/6605/2026	IMAMUDDIN SHAIKH@ SHAIKH IMAMUDDIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	BIDANASI /290 /2025 () //	
120	D-ABLAPL/17057/2026	SARFUDDIN KHAN VS STATE OF ODISHA	MOHAMMED AKHTER RAZA KHAN VS	BHADRAK TOWN /342 /2026 () //	
121	D-ABLAPL/17058/2026 ABLAPL/6607/2026	SUDHANYA BEHERA@GIDA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /100 /2026 () //	AOR20220003422C202600069
122	D-ABLAPL/17062/2026 ABLAPL/6610/2026	SANAT KUMAR LENKA@ SONU LENKA VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	ATTABIRA /211 /2026 () //	
123	D-ABLAPL/17063/2026 ABLAPL/6635/2026	UPENDRA PRADHAN VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /35 /2026 () //	
124	D-ABLAPL/17064/2026	MD. NASARTULLA @ TIKINA KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /160 /2026 () //	
125	D-ABLAPL/17065/2026	PAPUN @ SOURAV DAS	AMULYA RATNA PANDA	BALASORE SADAR /301 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :06/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-ABLAPL/17067/2026	JABAR KHAN	AMULYA RATNA PANDA	BARAMBA /154 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-ABLAPL/17072/2026 ABLAPL/6644/2026	CHANDAN KUMAR DALBEHERA	NIRANJAN PANDA	BOLAGARH P.S. /230 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-ABLAPL/17074/2026 ABLAPL/6645/2026	RUPALATA DAS	AMULYA RATNA PANDA	BANSADA /141 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-ABLAPL/17077/2026 ABLAPL/6647/2026	SARAT NAYAK	LAMBODAR ACHARI	BUGUDA /471 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-ABLAPL/17080/2026 ABLAPL/6650/2026	BIPIN KUMAR DAS @ BIPIN DAS	AMULYA RATNA PANDA	BANSADA /141 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-ABLAPL/17085/2026	DIPTIMALA ROUT @ DEEPTIMAYEE ROUT	RANJIT MOHANTY	KENDRAPARA SADAR /334 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-ABLAPL/17091/2026	BRAJA DAS	HITESH KUMAR SAHOO	BALICHANDRAPUR /86 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-ABLAPL/17095/2026	SAGAR MOHARANA	SWAGATIKA SAHOO	MAHILA P.S.(BBSR) /115 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-ABLAPL/17099/2026	RUSENDRA BEHERA	PARTHA SARATHI DAS	PATNA /192 /2024	AOD20240000364C202600149
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :06/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CMAPL/25968/2026 CMAPL/ /	SAROJ KUMAR BISWAL MP	ADV	150/2026
2	D-BLAPL/9067/2026 BLAPL/3101/2026	SURMATUN BIBI MP	GURUPRASAD BEHERA	425/2026
3	D-CRLREV/16985/2026 CRLREV/ /	BIDESHI SETHI MP	SANTOSH KUMAR MAHANTY	664/2026
4	D-CRLREV/16985/2026 CRLREV/ /	BIDESHI SETHI MP	SANTOSH KUMAR MAHANTY	665/2026
5	D-ABLAPL/21508/2025 ABLAPL/8561/2025	KIRAN KUMAR MOHANTY @ KIRAN MOHANTY MP		958/2026
6	D-CRLMC/7522/2024 CRLMC/827/2024	BIPRA BHAINSA MP		1435/2026
7	D-CRLA/13879/2025 CRLA/566/2025	GUNA@BUNA@DIPTI RANJAN SWAIN MP	RAJIBA BIHARI MISHRA	1482/2026
8	D-CRLA/417/2019 CRLA/417/2019	SANTOSH BISWAL MP	BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY	1483/2026
9	D-CRLA/16391/2026 CRLA/ /	KAMAL MALLICK @ LALU MP	ASHOK KUMAR SARANGI	1484/2026
10	D-WA/25961/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2000/2026
11	D-WA/25961/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2001/2026
12	D-WA/25963/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2002/2026
13	D-WA/25963/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2003/2026
14	D-WA/25964/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2004/2026
15	D-WA/25964/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2005/2026
16	D-WA/25965/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2006/2026
17	D-WA/25965/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2007/2026
18	D-WP(C)/24799/2026 WP(C)/17466/2026	BISTAPITA PRAJA SANGHA SOCIETY, ANSAPUR MP	ANSHU KUMAR MOHANTY	10801/2026
19	D-WP(C)/25907/2026 WP(C)/ /	CHITRASENA SAHU MP	SHASHI BHUSAN JENA	10802/2026
20	D-WP(C)/14392/2026 WP(C)/10480/2026	PARTHA SARATHI PATTANAYAK MP	ARNAV BEHERA	10803/2026
21	D-WP(C)/25909/2026 WP(C)/17964/2026	GOURI BEHERA MP	PRATIK DASH	10804/2026
22	D-WP(C)/14398/2026 WP(C)/10487/2026	PARTHA SARATHI PATTANAYAK MP	ARNAV BEHERA	10805/2026
23	D-WP(C)/25911/2026 WP(C)/ /	A.CHANDRA SEK HAR RAO MP	SHASHI BHUSAN JENA	10806/2026
24	D-WP(C)/25914/2026 WP(C)/ /	KANHU CHARAN PRDHAN MP	SHASHI BHUSAN JENA	10807/2026
25	D-WP(C)/25915/2026 WP(C)/17842/2026	JASODA DAS MP	BHAWANI SANKAR PANIGRAHI	10808/2026
26	D-WP(C)/25916/2026	RIKU RANJAN ADHIKARY	SHASHI BHUSAN JENA	

	WP(C)/ /	MP		10809/2026
27	D-WP(C)/25917/2026 WP(C)/17909/2026	ASHOK KUMAR NAIK MP	SATTWIK KUMAR PANDA	10810/2026
28	D-WP(C)/25917/2026 WP(C)/17909/2026	ASHOK KUMAR NAIK MP	SATTWIK KUMAR PANDA	10811/2026
29	D-WP(C)/25920/2026 WP(C)/ /	BIKESH KUMAR BISWAL MP	SHASHI BHUSAN JENA	10812/2026
30	D-WP(C)/25919/2026 WP(C)/17843/2026	SWARNALI DAS MP	BHAWANI SANKAR PANIGRAHI	10813/2026
31	D-WP(C)/25918/2026 WP(C)/17883/2026	MANOJ KUMAR PATRA MP	BHABATOSH PARHI	10814/2026
32	D-WP(C)/24989/2026 WP(C)/17408/2026	JOGENDRA BEHERA MP	GOLEKH BIHARI PARIDA	10815/2026
33	D-WP(C)/25921/2026 WP(C)/17937/2026	ASHOK KUMAR NAIK MP	SATTWIK KUMAR PANDA	10816/2026
34	D-WP(C)/25921/2026 WP(C)/17937/2026	ASHOK KUMAR NAIK MP	SATTWIK KUMAR PANDA	10817/2026
35	D-WP(C)/25922/2026 WP(C)/ /	RAKESH KUMAR SINGH MP	SHASHI BHUSAN JENA	10818/2026
36	D-WP(C)/25923/2026 WP(C)/17866/2026	HIRALAL MAHANTA MP	BHAWANI SANKAR PANIGRAHI	10819/2026
37	D-WP(C)/25924/2026 WP(C)/ /	SUCHITRA PRADHAN MP	CHITTA RANJAN LENKA	10820/2026
38	D-WP(C)/25925/2026 WP(C)/18029/2026	ASHOK KUMAR NAIK MP	SATTWIK KUMAR PANDA	10821/2026
39	D-WP(C)/25925/2026 WP(C)/18029/2026	ASHOK KUMAR NAIK MP	SATTWIK KUMAR PANDA	10822/2026
40	D-WP(C)/25927/2026 WP(C)/ /	BIJAYANANDA PANDA MP	SHASHI BHUSAN JENA	10823/2026
41	D-WP(C)/25933/2026 WP(C)/18010/2026	ASHOK KUMAR NAIK MP	SATTWIK KUMAR PANDA	10824/2026
42	D-WP(C)/25930/2026 WP(C)/17864/2026	MANGULU NANDA MP	BHAWANI SANKAR PANIGRAHI	10825/2026
43	D-WP(C)/25931/2026 WP(C)/17925/2026	BISHNU CHARAN PARIDA MP	UMAKANTA MISHRA	10826/2026
44	D-WP(C)/25934/2026 WP(C)/17876/2026	M/S. PKP CONSTRUCTIONS, ASHOK NAGAR, MP	BOBHANESWAR NAYAK	10827/2026
45	D-WP(C)/25935/2026 WP(C)/17865/2026	RANJITA BEHERA MP	BHAWANI SANKAR PANIGRAHI	10828/2026
46	D-WP(C)/25936/2026 WP(C)/17966/2026	LAKHMU PUJARI @ BHATRA MP	MANOJ KUMAR PATI	10829/2026
47	D-WP(C)/25939/2026 WP(C)/ /	PARAMESWAR MOHANTY MP	AUROVINDA MOHANTY	10830/2026
48	D-WP(C)/25936/2026 WP(C)/17966/2026	LAKHMU PUJARI @ BHATRA MP	MANOJ KUMAR PATI	10830/2026
49	D-WP(C)/25937/2026 WP(C)/ /	SARAJIT KHAN MP	SUKANTA KUMAR NAYAK	10831/2026
50	D-WP(C)/25947/2026 WP(C)/ /	RAM YADAV MP	RABI NARAYAN BEHERA	10832/2026
51	D-WP(C)/25949/2026 WP(C)/18060/2026	PRADEEP KUMAR PATRA MP	SRINIBASH SATAPATHY	10833/2026
52	D-WP(C)/24676/2026 WP(C)/17251/2026	RATIKANTA ROUT MP	SATYA RANJAN MULIA	10834/2026
53	D-WP(C)/25948/2026 WP(C)/ /	KASIM KHAN MP	SUKANTA KUMAR NAYAK	10835/2026
54	D-WP(C)/24752/2026 WP(C)/17315/2026	RATIKANTA ROUT MP	SATYA RANJAN MULIA	10836/2026
55	D-WP(C)/25928/2026 WP(C)/17889/2026	DILLIP KUMAR MALLIK MP	P.ANUP DASH	10837/2026
56	D-WP(C)/25951/2026 WP(C)/ /	SK. ISHAK MP	SUKANTA KUMAR NAYAK	10838/2026
57	D-WP(C)/23556/2026 WP(C)/17589/2026	RAJASHREE JENA MP	HRUDANANDA MOHAPATRA	10839/2026

58	D-WP(C)/25954/2026 WP(C)/17948/2026	LENKA AND SONS, CUTTACK MP	SARADA DASH	10840/2026
59	D-WP(C)/25953/2026 WP(C)/ /	SK. MUMTAZ MP	SUKANTA KUMAR NAYAK	10841/2026
60	D-WP(C)/25957/2026 WP(C)/17872/2026	MANOJ KUMAR SHARMA MP	RABI NARAYAN BEHERA	10842/2026
61	D-WP(C)/25956/2026 WP(C)/ /	AFSAR KHAN MP	SUKANTA KUMAR NAYAK	10843/2026
62	D-WP(C)/25958/2026 WP(C)/17931/2026	SUJIT KUMAR SAHOO MP	JANAKI KANTA MAHAPATRA	10844/2026
63	D-WP(C)/25940/2026 WP(C)/17888/2026	ANIL KUMAR PANDA MP	MANAS PATI	10845/2026
64	D-WP(C)/25960/2026 WP(C)/17935/2026	NAROTTAM NAYAK MP	JANAKI KANTA MAHAPATRA	10846/2026
65	D-WP(C)/13665/2026 WP(C)/10749/2026	SAMIR RANJAN SAHOO MP	ASHOK KUMAR SARANGI	10847/2026
66	D-WP(C)/24702/2026 WP(C)/17812/2026	RATIKANTA ROUT MP	SATYA RANJAN MULIA	10848/2026
67	D-WP(C)/25971/2026 WP(C)/17930/2026	TAPAN KUMAR MANDAL MP		10849/2026
68	D-WP(C)/25976/2026 WP(C)/17895/2026	M/S JAYADEV INSTITUTE OF SOCIAL SCIENCES MP	INTEGRATED RESEARCH (JISSR), BHUBANESWAR	10850/2026
69	D-WP(C)/25977/2026 WP(C)/17919/2026	PRITICHHANDA SINGH MP	BINAYA KUMAR MOHANTY	10851/2026
70	D-WP(C)/25943/2026 WP(C)/17938/2026	AMINA BIBI MP	SUMIT KUMAR MOHANTY	10852/2026
71	D-WP(C)/25980/2026 WP(C)/17893/2026	DR. PRADEEPTA KUMAR PANDA MP	DR. PURUSOTTAM CHULI	10853/2026
72	D-WP(C)/25944/2026 WP(C)/17940/2026	JNANENDRA CHAND @ GAJENDRA KUMAR MP	SUCHANDAN MOHANTY	10854/2026
73	D-WP(C)/25946/2026 WP(C)/17941/2026	ABDUL GAFAR KHAN MP	SUMIT KUMAR MOHANTY	10855/2026
74	D-WP(C)/25970/2026 WP(C)/ /	RANJIT KUMAR BEHERA MP	KANANBALA ROY CHOUDHURY	10856/2026
75	D-WP(C)/25973/2026 WP(C)/ /	ASHOK KUMAR BEHERA MP	KANANBALA ROY CHOUDHURY	10857/2026